

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
 ALLAHABAD BENCH
ALLAHABAD

ORIGINAL APPLICATION NUMBER 745 OF 2005

ALLAHABAD, THIS THE 13TH DAY OF JULY 2005

HON'BLE MR. JUSTICE S. R. SINGH, VICE-CHAIRMAN
 HON'BLE MR. M. K. MISRA, MEMBER (A)

Madan Lal Pathak son of Shri Sachchidanand Pathak
 Resident of House No.ET/75-A,
 Cantt Colony, Mathura.

..... Applicant

(By advocate : Shri C. P. Srivastava/A. Chaudery/A.K.Shukla – Absent)

V E R S U S

1. Union of India through Secretary,
 Ministry of Railway, Rail Bhawan,
 New Delhi.
2. Divisional Railway Manager (Personnel),
 Izzat Nagar, North Eastern Railway, Bareilly.
 Allahabad.
3. Section Engineer (Path Way), Cantt Railway Station,
 Mathura.

..... Respondents

(By Advocate : Shri A. K. Gaur)

O R D E R

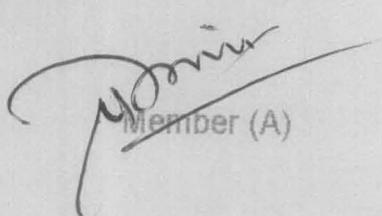
By Hon'ble Mr. Justice S. R. Singh, Vice-Chairman

None for the applicant. We have perused the Original application, which have been instituted for issuance of a direction to the respondents to promote the applicant to the post of Junior Clerk from the post of Senior Trackman. The other relief claimed in the second respondent be directed to decide the applicant's representation dated 14.07.2004, a copy of representation which is dated 11.07.2004 has been field as Anneuxre-1 to the O.A. According to paragraph-10 of the said representation, the applicant had preferred several

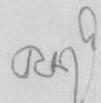
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representations earlier but his grievance could not be redressed. We are of the view that the decision on the representation would take care of the applicant's relief regarding promotion from the post of Junior Clerk to the post of Senior Trackman.

2. Accordingly, the Original Application is finally disposed of at the admission stage itself with direction to the second respondent to consider and dispose of the applicant's representation, a copy of which is annexed as Anneuxre-1 by means of a reasoned order within a period of 3 weeks from the date of receipt of a copy of this order along with a copy of the said representation under intimation to the applicant.



Member (A)



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Vice-Chairman

Shukla/-